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*Hansaben Bharatkumar Patel v. Securities & Exchange Board of India*, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Technical Member and Dr Dheeraj Bhatnagar, Technical Member), 2026 SCC OnLine SAT 37

### **United States Court of Appeals [1]**

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Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 1. Short title and commencement]

Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 2. Application]

Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 3. Number of posts, classification and level in pay matrix]

Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 4. Method of recruitment, age-limit, qualifications, etc]

Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 5. Disqualification]

Ministry of Ports, Shipping and Waterways, Directorate General of Shipping and Mercantile Marine Department, Nautical Wing, Group 'A' Posts, Recruitment Rules, 2026 [Rule 6. Power to relax]

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National Highways Fee (Determination of Rates and Collection) (Third Amendment) Rules, 2026 [Rule 1. Short title and commencement]

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Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Preamble]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 1. Short title and commencement]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 2. Number of post, classification and level in pay matrix]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 3. Method of recruitment, age-limit, qualifications, etc]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 4. Disqualification]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 5. Power to relax]

Ministry of Ports, Shipping and Waterways, Development Wing, Assistant Director (Engineering), Group 'B' Post, Recruitment Rules, 2025 [Rule 6. Saving]

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